

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/25395/2026 ARBP/32/2026	M/S. BRIDGE AND ROOF COMPANY (INDIA) LIMITED,KHURDA VS BHUBANESWAR MUNICIPAL CORPORATION,KHURDA	JYOTIRMAYA PRASAD BEHERA VS	// (//
2	D-BLAPL/16657/2026 BLAPL/5742/2026	DIPTI RANJAN PATNAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /356 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0001220/2026
3	D-BLAPL/16658/2026 BLAPL/5743/2026	RAMA CHANDRA DALAI @ RAMA CHANDRA DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /154 /2025 2ND A.D.J.,PURI(Puri) ST/0000004/2026
4	D-BLAPL/8430/2026 BLAPL/5744/2026	GODHI @ SITU JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /439 /2025 A.D.J.,JAJPUR(Jajapur) CT/0000121/2025
5	D-BLAPL/16663/2026 BLAPL/5745/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	K.NUAGAON /169 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000488/2024
6	D-BLAPL/15862/2026 BLAPL/5746/2026	TUNA @ KAMAL LOCHAN BEHERA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BANARAPAL /325 /2024 A.D.J.,ANGUL(Anugul) CT/0000283/2024
7	D-BLAPL/16240/2026 BLAPL/5747/2026	RATI RANJAN NAYAK @ JITU VS STATE OF ODISHA	SAMVIT MOHANTY VS	CHARICHHAKA /132 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000004/2026
8	D-BLAPL/16365/2026 BLAPL/5748/2026	SOURAV BHUE @ SOURAV BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 A.D.J.,BARGARH(Bargarh) CT/0000013/2026
9	D-BLAPL/16722/2026 BLAPL/5749/2026	SURESANA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000036/2026
10	D-BLAPL/16384/2026 BLAPL/5750/2026	G. TEJA @ GANDITI TEJA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /320 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000064/2025
11	D-BLAPL/16386/2026 BLAPL/5751/2026	NAMITA PALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000002/2026

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12	D-BLAPL/16390/2026 BLAPL/5752/2026	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2024
13	D-BLAPL/16727/2026 BLAPL/5753/2026	BISWANATH PARAMANIK @ PARMANIK @ MANGULI VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAPALLI P.S. /697 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000719/2025
14	D-BLAPL/16392/2026 BLAPL/5754/2026	LULU @ LOREN SINGH @ DANDAPAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /173 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000477/2026
15	D-BLAPL/16414/2026 BLAPL/5755/2026	NABIN SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	G.R.P.S. (TITILAGARH) /38 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000142/2026
16	D-BLAPL/16728/2026 BLAPL/5756/2026	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000017/2026
17	D-BLAPL/16462/2026 BLAPL/5757/2026	PRINCE RAJ VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000494/2025
18	D-BLAPL/16579/2026 BLAPL/5758/2026	GUDU KANDPAN @ KANDHAPAN VS UNION OF INDIA(NCB)	PRASANTA KUMAR NANDA VS	NCB BHUBANESWAR /5 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2026
19	D-BLAPL/16583/2026 BLAPL/5759/2026	SAPAN NAHAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /405 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000243/2025
20	D-BLAPL/16547/2026 BLAPL/5760/2026	MANADHAN MEHER @ MANODHAN MEHER VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /39 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000019/2026
21	D-BLAPL/16622/2026 BLAPL/5761/2026	NIRAL BHENGRA @ NIRAJ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	AINTHAPALI /47 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000388/2026
22	D-BLAPL/16635/2026 BLAPL/5762/2026	RAKESH SAHU @ SAHOO VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	/ / DISTRICT & SESIONS JUDGE,BHUBANE TR/0000772/2025
23	D-BLAPL/16766/2026	MANOJ KUMAR KUSALA @ MANOJ KHOSLA	ANANTA NARAYAN PATTANAYAK	KORAPUT SADAR /213 /2025

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	BLAPL/5763/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/0001088/2025
24	D-BLAPL/16637/2026 BLAPL/5764/2026	LALIT KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISOI /232 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001574/2025
25	D-BLAPL/16774/2026 BLAPL/5765/2026	SWAMI VEDASHRABA @ BAIKUNTHA SAHU VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	SUKINDA /25 /2026 GRAM NYAYADHIKARI CUM J.M.F.C.,S CT/0000051/2026
26	D-BLAPL/16677/2026 BLAPL/5766/2026	MUKESH RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /25 /2026 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000059/2026
27	D-BLAPL/16639/2026 BLAPL/5767/2026	AKASH KASHYAP VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /697 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000719/2025
28	D-BLAPL/16683/2026 BLAPL/5768/2026	AJMAL CM VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /157 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000022/2025
29	D-BLAPL/16753/2026 BLAPL/5769/2026	RAJESH PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000004/2026
30	D-BLAPL/15027/2026 BLAPL/5770/2026	SRIDHANTA PADHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /218 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000641/2026
31	D-BLAPL/16754/2026 BLAPL/5771/2026	MANOJ KUMAR KHUSAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	LAKHANPUR /65 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000175/2026
32	D-BLAPL/15817/2026 BLAPL/5772/2026	MUNA @ JYOTI RANJAN BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHAULIAGANJA /217 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000656/2026
33	D-BLAPL/16136/2026 BLAPL/5773/2026	KALIA @ SURYAKANTA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /87 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000162/2025
34	D-BLAPL/16433/2026 BLAPL/5774/2026	AMAN PATEL VS	PRADEEP KUMAR DAS VS	SINAPALI /115 /2026 J.M.F.C.,SINAPALI(Nuapada)

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35	D-BLAPL/16669/2026 BLAPL/5775/2026	STATE OF ODISHA PRAKASH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	CT/0000111/2026 PARJANG /243 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000313/2026
36	D-BLAPL/16755/2026 BLAPL/5776/2026	MANTU @ SUSHANTA @ SUSANTA KUMBHAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /646 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000059/2025
37	D-BLAPL/16671/2026 BLAPL/5777/2026	GANDARAM BISI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	G.R.P.S. (TITILAGARH) /60 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000031/2026
38	D-BLAPL/16672/2026 BLAPL/5778/2026	BHODEBA BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /137 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000134/2026
39	D-BLAPL/16756/2026 BLAPL/5779/2026	CHANDRAKANTA SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	BHATILI /53 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000301/2026
40	D-BLAPL/16841/2026 BLAPL/5780/2026	MUKESH BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /189 /2025 A.D.J.,TITILAGARH(Balangir) ST/0000035/2025
41	D-BLAPL/16451/2026 BLAPL/5781/2026	MANOJ MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
42	D-BLAPL/16758/2026 BLAPL/5782/2026	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /417 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000517/2025
43	D-BLAPL/16842/2026 BLAPL/5783/2026	DHRUV PRATAP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S. (TITILAGARH) /61 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000032/2026
44	D-BLAPL/16848/2026 BLAPL/5784/2026	SRIKANTA DAS @ BADAL @ BADAL DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BRAJARAJNAGAR /71 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2026
45	D-BLAPL/16761/2026 BLAPL/5785/2026	HIMANSU SEKHAR BEHURA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /15 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000018/2025

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46	D-BLAPL/16810/2026 BLAPL/5786/2026	AHASH KORADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000016/2026
47	D-BLAPL/16734/2026 BLAPL/5787/2026	KETU TADINGI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /30 /2024 A.D.J.,KORAPUT(Koraput) CT/0000142/2025
48	D-BLAPL/16859/2026 BLAPL/5788/2026	PRADEEP NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /182 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000596/2026
49	D-BLAPL/16735/2026 BLAPL/5789/2026	RAJESH DAS VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPECIAL CRIME UNIT /3 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000068/2024
50	D-CMP/25570/2026 CMP/949/2026	JANAKI SAHU VS PRADEEP CHANDRA SAHU	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000389/2022
51	D-CMP/25482/2026 CMP/950/2026	SUSHANTA KUMAR DAS VS DILLIP KUMAR DAS	DEEPALI MAHAPATRA VS	// 2ND A.D.J.,CUTTACK(Cuttack) CVREV/0000029/2014
52	D-CMP/25509/2026 CMP/951/2026	ALOKRASHMI MOHANTY VS RATNABATI MISHRA	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fa0/0000020/2026
53	D-CONTC/18247/2026 CONTC/3305/2026	KSHIRA DHIR VS SOVA SHARMA, I.A.S.	ADV. VS	// () //
54	D-CONTC/18258/2026 CONTC/3306/2026	JOGESWAR DAS VS BISHNU BHABA BEHERA, EXECUTIVE ENGINEER (GENERAL MANAGER), PUBLIC HEALTH DIVISION I, CUTTACK	ADV. VS	// () //
55	D-CONTC/17495/2026 CONTC/3307/2026	AJIT KUMAR BEHERA VS DEBENDRA NATH DALAI,DEPUTY DIRECTOR MINES,TALCHER CIRCLE	ADV. VS	// () //
56	D-CONTC/17775/2026 CONTC/3308/2026	MANAGING COMMITTEE OF PANDADO HIGH SCHOOL, KEONJHAR VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR	ADV VS	// () //
57	D-CONTC/17777/2026	KONARK GIRLS HIGH SCHOOL,PURI	ADV	//

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	CONTC/3309/2026	VS	VS	0
		DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
58	D-CONTC/23773/2026	NIRAKARA BHOLA	ADV.	//
	CONTC/3310/2026	VS	VS	0
		SACHIN RAMCHANDRA JADHAV, IAS		//
59	D-CONTC/24659/2026	BIBIJAN BIBI	ADV.	//
	CONTC/3311/2026	VS	VS	0
		SASMITA SAHOO, I.I.C., BALANGA POLICE STATION, PURI		//
60	D-CONTC/16776/2026	RABI SAHOO	ADV.	//
	CONTC/3312/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR		//
61	D-CONTC/16806/2026	KANAK SAHOO	ADV.	//
	CONTC/3313/2026	VS	VS	0
		SOVA SHARMA, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//
62	D-CONTC/16816/2026	GAGAN BIHARI SAMAL	ADV.	//
	CONTC/3314/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA		//
63	D-CONTC/16827/2026	UPENDRA SAHOO	ADV.	//
	CONTC/3315/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., BHUBANESWAR, KHURDA		//
64	D-CONTC/16813/2026	SUKRU SAHOO @ SUKURU	ADV.	//
	CONTC/3316/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
65	D-CONTC/16824/2026	BIGYAN CHANDRA SAHOO	ADV.	//
	CONTC/3317/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER-IN-CHIEF, WATER RESOURCE DEPT, BHUBANESWAR, KHURDA		//
66	D-CONTC/16826/2026	SATYA BEHERA	ADV.	//
	CONTC/3318/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA		//
67	D-CONTC/16784/2026	BHAGABAN SAHOO	ADV.	//
	CONTC/3319/2026	VS	VS	0
		SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR		//
68	D-CONTC/18155/2026	RAMESH CHANDRA DAS	JYOTIRMAY GUPTA	//
	CONTC/3320/2026	VS	VS	0

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69	D-CONTC/17889/2026 CONTC/3321/2026	MRUTYUNJAY TRIPATHY, TAHASILDAR, PIPILI AMARENDRANATH DAS VS	ADV. VS	// // ()
70	D-CONTC/17900/2026 CONTC/3322/2026	SMRUTIMAYEE ROUT, SECY., STATE EDUCATION TRIBUNAL,,BHUBANESWAR SAROJINI SAHOO VS	ADV. VS	// // ()
71	D-CONTC/17903/2026 CONTC/3323/2026	SOVA SHARMA, I.A.S. RAMA SAMAL VS	ADV. VS	// // ()
72	D-CONTC/18570/2026 CONTC/3324/2026	SOVA SHARMA, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.,BHUBANESWAR DAITARI SWAIN VS	ADV VS	// // ()
73	D-CONTC/18717/2026 CONTC/3325/2026	SUMITA SANKAR,OAS(SS) COMMNR. LAND REFORMS CUM COMMISSIONER CONSOLIDATION AND SETTLEMENT,CUTTACK NIRANJAN SAHU VS	ADV. VS	// // ()
74	D-CONTC/19302/2026 CONTC/3326/2026	BHAJANLAL MAJHI, O.E.S. SOMANATH BISOI VS	ADV. VS	// // ()
75	D-CONTC/25698/2026 CONTC/3327/2026	DR.N.TIRUMALA NAIK, IAS ISWAR CHANDRA RATH VS	ADV VS	// // ()
76	D-CRLA/15985/2026 CRLA/483/2026	SHYAM SUNDAR TUDU, SETTLEMENT OFFICER, MAJOR SETTLEMENT ZOBRA, CUTTACK BALIA MARANDI VS	SURYAKANTA DWIBEDI VS	// BETNOTI /364 /2022 A.D.J.,BARIPADA(Mayurbhanj)
77	D-CRLMA/15288/2026 CRLMA/63/2026	STATE OF ODISHA LOKANATH SAMAL VS	NIRANJAN PANDA VS	Spl/0000004/2023 NAYAPALLI P.S. /613 /2022 DISTRICT & SESIONS JUDGE,BHUBANE
78	D-CRLMC/16198/2026 CRLMC/1834/2026	STATE OF ODISHA SANGITA JAYANTI DASH VS	HRUDANANDA MOHAPATRA VS	TR/0000373/2022 MOTANGA /62 /2023 J.M.F.C.,DHENKANAL(Dhenkanal)
79	D-CRLMC/16228/2026 CRLMC/1835/2026	STATE OF ODISHA MUNA @ SANJAY MOHANTY @ SANJAY KUMAR MOHANTY VS	SUSANTA KUMAR BARAL VS	GR/0000085/2023 KHUNTUNI /117 /2022 A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000112/2024

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80	D-CRLMC/16793/2026 CRLMC/1836/2026	JHARANA NAYAK VS SOMANATH SAHOO	BANSHIDHAR BAUG VS	//0 A.D.J.,UDALA(Mayurbhanj) CRREV/0000002/2025
81	D-CRLMC/16272/2026 CRLMC/1837/2026	HASSINA BIBI @ HASINA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /55 /2004 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003214/2004
82	D-CRLMC/16744/2026 CRLMC/1838/2026	RANJIT SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /179 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000136/2024
83	D-CRLMC/14231/2026 CRLMC/1839/2026	RANJULATA DASH VS STATE OF ODISHA	SATYA RANJAN PATI VS	TALABANIA /23 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000054/2025
84	D-CRLMC/15592/2026 CRLMC/1840/2026	SANJAYA KUMAR GHOSH@SANJIB GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASOL /93 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000267/2026
85	D-CRLMC/15681/2026 CRLMC/1841/2026	SANJAYA KUMAR GHOSH@SANJIB GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASOL /88 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000254/2026
86	D-CRLMC/14114/2026 CRLMC/1842/2026	MONIKA SAHA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	//0 (//
87	D-CRLMC/15657/2026 CRLMC/1843/2026	BIKASH KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /274 /2020 SPECIAL JUDGE (POCSO), BALASORE(EP) Spl/0000346/2020
88	D-CRLMC/16207/2026 CRLMC/1844/2026	JALADHAR TAKRI VS BHAGYABATI TAKRI	PRASANTA KUMAR NANDA VS	//0 J.M.F.C.,LAXMIPUR(Koraput) MIS.CASE/0000057/2025
89	D-CRLMC/16426/2026 CRLMC/1845/2026	TAPAS CHANDRA DEY@KALIA@RASHMI @ TAPAS DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MARKAT NAGAR /79 /2008 2ND A.D.J.,CUTTACK(Cuttack) ST/0000054/2010
90	D-CRLMP/16699/2026 CRLMP/728/2026	KEDAR CHANDRA SARANGI VS STATE OF ODISHA	M S HASAN VS	//0 (//
91	D-CRLMP/16374/2026	PURNIMA RAY	PALLAV KUMAR ROUTRAY	//0

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	CRLMP/729/2026	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/16953/2026 CRLMP/730/2026	SHEIK IMRAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BHARATPUR PS /417 /2026 () //
93	D-CRLMP/15144/2026 CRLMP/731/2026	ANANT NAIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //
94	D-CRLMP/16730/2026 CRLMP/732/2026	GANDHARBA JENA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	//0 () //
95	D-FAO/25636/2026 FAO/665/2026	M/S. SREE METALIKS LTD., KEONJHAR VS COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER KENDRAPARA	KSHIROD KUMAR SAHOO VS	// CEC CUM DIVISIONAL LABOUR COMM EC/0000001/2024
96	D-LAA/23750/2026 LAA/76/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA VS JITENDRA JAIRA	CHOWKIBEN MISHRA,A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000307/2022
97	D-MACA/18925/2026 MACA/525/2026	BASANTA KUMAR SAHOO VS RAKESH KUMAR DALAI	PRASANNA KUMAR MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000116/2021
98	D-MACA/22654/2026 MACA/526/2026	DIVISIONAL MANAGER , ORIENTAL INSURANCE CO.LTD.,KHURDA VS BIBHUDUTTA MISHRA	RIMJHIMBALA PATI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000139/2018
99	D-MACA/18206/2026 MACA/527/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS ANJALI NAIK	NIBEDITA MOHANTY VS	// 1ST M.A.C.T, BOUDH(Baudh) Mac/0000010/2024
100	D-RPFAM/22350/2026 RPFAM/153/2026	PRAHALLAD SWAIN VS AKASH SWAIN	BIKRAM CHANDRA GHADEI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000023/2025
101	D-RSA/25457/2026 RSA/294/2026	MANGALU NIKHANDIA VS SUDIPTA NIKHANDIA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000015/2025
102	D-RSA/19735/2026 RSA/295/2026	RAJKISHORE KUNDU VS	BIJAYA KUMAR BEHERA VS	// A.D.J.,ATHAGARH(Cuttack)

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103	D-RSA/25124/2026 RSA/296/2026	PRAHALLAD JENA LILABATI TRIPATHY VS STATE OF ODISHA	SATYABAN SAHOO VS	RFA/0000006/2024 // A.D.J.,KEONJHAR(Kendujhar) RFA/0000030/2022
104	D-TRP(C)/24332/2026 TRP(C)/163/2026	SASWATI MALLA VS RAJESH KUMAR MAHUNTA	PRATAP CHANDRA MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000120/2026
105	D-TRP(C)/22652/2026 TRP(C)/164/2026	HARAPRIYA NAYAK VS ASHISH NAYAK	SANTOSH KUMAR MAHANTY VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000093/2026
106	D-WA/25705/2026 WA/808/2026	SHREE JAGANNATH TEMPLE MANAGING COMMITTEE, PURI VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// () //
107	D-WA/25612/2026 WA/809/2026	DEEPAK KUMAR GIRI VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// () //
108	D-WA/21380/2026 WA/810/2026	REGIONAL DIRECTOR / REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR VS SRINIBASH PATEL	SRINIBASH PATEL VS	// () //
109	D-WA/25623/2026 WA/811/2026	BISWARANJAN MOHANTY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// () //
110	D-WA/25390/2026 WA/812/2026	SUPRAVA ARANA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// () //
111	D-WP(C)/25583/2026 WP(C)/17708/2026	JAGANNATH MUDULI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //
112	D-WP(C)/25467/2026 WP(C)/17709/2026	AMIYA KUMAR DAS VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// () //
113	D-WP(C)/25419/2026 WP(C)/17710/2026	LUCKY PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //

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114	D-WP(C)/25574/2026 WP(C)/17711/2026	METRO HIGHWAY ASSOCIATION OF ALLOTTEES VS SURESH CHANDRA NAIK	PRINCEPEE RAY VS	// 0 //
115	D-WP(C)/25587/2026 WP(C)/17712/2026	SUKANTI NAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
116	D-WP(C)/25576/2026 WP(C)/17713/2026	METRO HIGHWAY ASSOCIATION OF ALLOTTEES VS MEENAKSHI DAS	PRINCEPEE RAY VS	// 0 //
117	D-WP(C)/25183/2026 WP(C)/17714/2026	MANAGING COMMITTEE OF NARAYAN CHANDRA U.P.SCHOOL, JAJPUR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
118	D-WP(C)/25703/2026 WP(C)/17715/2026	SATYA SWAGAT MOHANTY VS ELE ANIMATIONS PRIVATE LIMITED, BHUBANESWAR	SUCHETA GUMANSINGH VS	// 0 //
119	D-WP(C)/25280/2026 WP(C)/17716/2026	SANJAY KUMAR SAHU VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
120	D-WP(C)/23745/2026 WP(C)/17717/2026	UDAYANATH SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
121	D-WP(C)/24905/2026 WP(C)/17718/2026	NIRUPAMA DASH VS THE SECRETARY WOMEN AND CHILD DEVELOPMENT, BHUBANESWAR	BINOD KUMAR HATI VS	// 0 //
122	D-WP(C)/25184/2026 WP(C)/17719/2026	MANAGING COMMITTEE OF CHEMA PUHAN (C.P)UPPER PRIMARY SCHOOL, BALESHWAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
123	D-WP(C)/25025/2026 WP(C)/17720/2026	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
124	D-WP(C)/25188/2026 WP(C)/17721/2026	SUSANTA SEKHAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
125	D-WP(C)/25480/2026	BATESWAR GHADEI	ANSHUMAN DAS	//

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	WP(C)/17722/2026	VS LAND ACQUISITION OFFICER (NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR	VS	0 //
126	D-WP(C)/25651/2026 WP(C)/17723/2026	SARADA PRASAD DASH VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
127	D-WP(C)/25605/2026 WP(C)/17724/2026	PREMANANDA ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
128	D-WP(C)/25497/2026 WP(C)/17725/2026	NARAHARI PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
129	D-WP(C)/25511/2026 WP(C)/17726/2026	RAMESWAR PRASAD SINGH VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
130	D-WP(C)/25565/2026 WP(C)/17727/2026	UMAKANTA ROUT VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
131	D-WP(C)/23952/2026 WP(C)/17728/2026	SWARUPA MITRA @ ROY VS CHIEF GENERAL MANAGER(CGM), STATE BANK OF INDIA,KHURDA	PRITAM KUMAR MOHANTY VS	// 0 //
132	D-WP(C)/24066/2026 WP(C)/17729/2026	ASWINI KUMAR DAS VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
133	D-WP(C)/25357/2026 WP(C)/17730/2026	PRAVAKAR MISHRA VS COLLECTOR, KENDRAPARA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
134	D-WP(C)/25722/2026 WP(C)/17731/2026	MINATI PRADHAN VS STATE BANK OF INDIA, MUMBAI	ABHASH GARNAIK VS	// 0 //
135	D-WP(C)/25515/2026 WP(C)/17732/2026	SWARNALATA @ SWARNAMAYEE KUANR VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
136	D-WP(C)/25456/2026 WP(C)/17733/2026	RAMESH CHANDRA PANDA VS	RAMESH CHANDRA SWAIN VS	// 0

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137	D-WP(C)/25762/2026 WP(C)/17734/2026	THE COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR SUBHENDRA KUMAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0 //
138	D-WP(C)/24031/2026 WP(C)/17735/2026	PRASANTA KUMAR SAMAL VS COLLECTOR CUM DISTRICT MAGISTRATE , KENDRAPARA	SAIBRATA RATH VS	// 0 //
139	D-WP(C)/24068/2026 WP(C)/17736/2026	BAIKUNTHA CHARAN BHOL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
140	D-WP(C)/24152/2026 WP(C)/17737/2026	KALI CHARAN JATI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
141	D-WP(C)/24089/2026 WP(C)/17738/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD. VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
142	D-WP(C)/24047/2026 WP(C)/17739/2026	AJIT KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
143	D-WP(C)/24153/2026 WP(C)/17740/2026	ANIL KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
144	D-WP(C)/24062/2026 WP(C)/17741/2026	MANOJ KUMAR DEBATA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
145	D-WP(C)/25727/2026 WP(C)/17742/2026	M/S. BKD INFRASTRUCTURE PVT. LTD AND M/S. SIDHI BINAYAK INFRASTRUCTURE PVT. LTD. VS THE STATE OF ODISHA	PRABODHA CHANDEL VS	// 0 //
146	D-WP(C)/24227/2026 WP(C)/17743/2026	KRIPAL SINGH VS BRANCH MANAGER, URBAN COOPERATIVE BANK LTD., ROURKELA, SUNDARGARH	SAYANTAN PANDA VS	// 0 //
147	D-WP(C)/25508/2026 WP(C)/17744/2026	KEDAR CHANDRA SARANGI VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //

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148	D-WP(C)/24154/2026 WP(C)/17745/2026	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
149	D-WP(C)/25249/2026 WP(C)/17746/2026	BASIR KHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
150	D-WP(C)/25580/2026 WP(C)/17747/2026	MANASI LENKA VS SANJAYA KUMAR LENKA	RITURANJAN CHHOTARAY VS	// 0 //
151	D-WP(C)/25737/2026 WP(C)/17748/2026	SATYA SUDHA TRUST, CUTTACK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
152	D-WP(C)/24063/2026 WP(C)/17749/2026	RAGHUNATH PATRA VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	// 0 //
153	D-WP(C)/25719/2026 WP(C)/17750/2026	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
154	D-WP(C)/25713/2026 WP(C)/17751/2026	CHAITANYA DHİR VS THE COLLECTOR, ANGUL	PABITRA KUMAR NAYAK VS	// 0 //
155	D-WP(C)/24740/2026 WP(C)/17752/2026	ODISHA RASTRAVASA PARISADA, PURI VS UNION OF INDIA	DR. JITENDRA KUMAR LENKA VS	// 0 //
156	D-WP(C)/24053/2026 WP(C)/17753/2026	KALPATARU JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
157	D-WP(C)/25716/2026 WP(C)/17754/2026	RAJIV @ RAJEEV SHUKAL VS REGIONAL MANAGER, ODISHA GRAMYA BANK, RASULGARH BRANCH, PURI	BIPLABA P.B. BAHALI VS	// 0 //
158	D-WP(C)/24191/2026 WP(C)/17755/2026	KAMALA KUMARI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/24156/2026	PARESH DEBANATH	BHAGABAT PRASAD RATH	//

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	WP(C)/17756/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/24491/2026 WP(C)/17757/2026	SASHI BHUSAN ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
161	D-WP(C)/24729/2026 WP(C)/17758/2026	DR. PHAGUNATH BHOI VS UNION OF INDIA	DR. JITENDRA KUMAR LENKA VS	// 0 //
162	D-WP(C)/24190/2026 WP(C)/17759/2026	TAPAS KUMAR SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/25359/2026 WP(C)/17760/2026	NABA KISHORE PATRA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// 0 //
164	D-WP(C)/25506/2026 WP(C)/17761/2026	KALYANI PANDA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
165	D-WP(C)/25628/2026 WP(C)/17762/2026	GEETANJALI SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
166	D-WP(C)/24482/2026 WP(C)/17763/2026	SITESH KUMAR BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
167	D-WP(C)/25695/2026 WP(C)/17764/2026	DR.MAHESWATA MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
168	D-WP(C)/25384/2026 WP(C)/17765/2026	AHALYA MALLICK VS STATE OF ODISHA	PALLAV KUMAR ROUSTRAY VS	// 0 //
169	D-WP(C)/25591/2026 WP(C)/17766/2026	DEBENDRA KUMAR NANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
170	D-WP(C)/24270/2026 WP(C)/17767/2026	KADAMBINI BARIK VS	PADMANAV BHUTIA VS	// 0

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171	D-WP(C)/24660/2026 WP(C)/17768/2026	STATE OF ODISHA KAILASH CHANDRA BHOI VS	SUSHANTA KUMAR JOSHI VS	// // 0
172	D-WP(C)/25603/2026 WP(C)/17769/2026	STATE OF ODISHA SANTOSH NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
173	D-WP(C)/24577/2026 WP(C)/17770/2026	STATE OF ODISHA THE AUTHORISED SIGNATORY, PNB METLIFE INDIA INSURANCE CO. LTD., KARNATAKA VS	ANKURAM DASH VS	// // 0
174	D-WP(C)/24658/2026 WP(C)/17771/2026	PERMANENT LOK ADALAT(PUBLIC UTILITY SERVICES), GANJAM AND GAJAPATI SANA GOUDA VS	SANJEEB KUMAR JENA VS	// // 0
175	D-WP(C)/25502/2026 WP(C)/17772/2026	STATE OF ODISHA UNITED SAMITI ACTION, TRISULIA, CUTTACK VS	ASHOK KUMAR MOHANTY VS	// // 0
176	D-WP(C)/25810/2026 WP(C)/17773/2026	STATE OF ODISHA SUBASINI SAMAL VS	DIPTI RANJAN BHOKTA VS	// // 0
177	D-WP(C)/25549/2026 WP(C)/17774/2026	TPCODL, KHURDA BINOY KRISHNA DAS VS	NILA MADHAB PRAHARAJ VS	// // 0
178	D-WP(C)/24728/2026 WP(C)/17775/2026	STATE OF ODISHA SANTI KALARI @ BHOSAGAR VS	RABINDRA KUMAR SAHOO VS	// // 0
179	D-WP(C)/25635/2026 WP(C)/17776/2026	STATE OF ODISHA DOLAMANI GADTYA VS	SUSHANTA KUMAR JOSHI VS	// // 0
180	D-WP(C)/25813/2026 WP(C)/17777/2026	BAIKUNTHA GADTYA RANJIT KUMAR MOHANTY VS	SOUBHAGYA SWAIN VS	// // 0
181	D-WP(C)/23423/2026 WP(C)/17778/2026	STATE OF ODISHA FACULTY ASSOCIATION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES, BHUBANESHWAR VS	SWARNAMADHAB SARKAR VS	// // 0
		UNION OF INDIA		//

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182	D-WP(C)/25784/2026 WP(C)/17779/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
183	D-WP(C)/24262/2026 WP(C)/17780/2026	SURASEN SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	D-WP(C)/24247/2026 WP(C)/17781/2026	SIMANCHAL MANDAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
185	D-WP(C)/24211/2026 WP(C)/17782/2026	KAMINI SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
186	D-WP(C)/24248/2026 WP(C)/17783/2026	SUBHASH CHANDRA SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
187	D-WP(C)/24674/2026 WP(C)/17784/2026	RABI NARAYAN SAHOO VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
188	D-WP(C)/24216/2026 WP(C)/17785/2026	HARAMANI MALIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
189	D-WP(C)/25900/2026 WP(C)/17786/2026	ASHOK KUMAR MALLIK VS STATE OF ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
190	D-WP(C)/24260/2026 WP(C)/17787/2026	SANJUBALA SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
191	D-WP(C)/24677/2026 WP(C)/17788/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
192	D-WP(C)/24222/2026 WP(C)/17789/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
193	D-WP(C)/25199/2026	PREM CHAND MISHRA	MANAS PATI	//

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	WP(C)/17790/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/25750/2026 WP(C)/17791/2026	NARENDRA NATH SINGH VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
195	D-WP(C)/25779/2026 WP(C)/17792/2026	DILESWAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
196	D-WP(C)/25445/2026 WP(C)/17793/2026	KAILASH CHANDRA KAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
197	D-WP(C)/25774/2026 WP(C)/17794/2026	BASANTA KUMAR JENA VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
198	D-WP(C)/25794/2026 WP(C)/17795/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
199	D-WP(C)/24747/2026 WP(C)/17796/2026	ASHOK KUMAR DASH VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
200	D-WP(C)/24545/2026 WP(C)/17797/2026	BIBHU PRASAD KHUNTIA VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
201	D-WP(C)/24760/2026 WP(C)/17798/2026	HI-TECH SCHOOL AND COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
202	D-WP(C)/25717/2026 WP(C)/17799/2026	KISHORE CHANDRA SAHOO VS PUNJAB NATIONAL BANK THROUGH ITS A.O., MANAGEMENT BRANCH, TELENGAPENTHA, CUTTACK	ADWITIYA SATPATHY VS	// 0 //
203	D-WP(C)/25797/2026 WP(C)/17800/2026	OCL IRON AND STEELS LTD., SUNDARGARH VS THE STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
204	D-WP(C)/25640/2026 WP(C)/17801/2026	BHARAT PETROLEUM CORPORATION LTD.,(BPCL), MUMBAI VS	SRINIVAS PATNAIK VS	// 0

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205	D-WP(C)/25814/2026 WP(C)/17802/2026	STATE OF ODISHA RANJAN BEHERA VS	SOURAV SUMAN BHUYAN VS	// // ()
206	D-WP(C)/25273/2026 WP(C)/17803/2026	STATE OF ODISHA RAJENDRA KUMAR PARHI VS	MAHENDRA KUMAR SAHOO VS	// // ()
207	D-WP(C)/25194/2026 WP(C)/17804/2026	STATE OF ODISHA SOUDAMINI PRADHAN VS	MANAS PATI VS	// // ()
208	D-WP(C)/25415/2026 WP(C)/17805/2026	STATE OF ODISHA BANSHIDHAR SINGH VS	MANAS PATI VS	// // ()
209	D-WP(C)/25595/2026 WP(C)/17806/2026	STATE OF ODISHA TILOTAMA BARIK VS	SURYAKANTA DASH VS	// // ()
210	D-WP(C)/25618/2026 WP(C)/17807/2026	UNION OF INDIA SATYABRAT DAS VS	DEBABRATA RATH VS	// // ()
211	D-WP(C)/25193/2026 WP(C)/17808/2026	STATE OF ODISHA REBATI RANJAN MOHANTY VS	MANAS PATI VS	// // ()
212	D-WP(C)/24913/2026 WP(C)/17809/2026	STATE OF ORISSA BIJAY KUMAR GIRI VS	MANAS PATI VS	// // ()
213	D-WP(C)/24857/2026 WP(C)/17810/2026	STATE OF ORISSA SURYAKANTA DASH VS	AMIT PRASAD BOSE VS	// // ()
214	D-WPCRL/16366/2026 WPCRL/71/2026	STATE OF ODISHA LAMBODAR PATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()/
215	D-ABLAPL/16507/2026 ABLAPL/6478/2026	STATE OF ODISHA MD. SAHIL @ SAHIL KHAN VS	AMITAV TRIPATHY VS	// // PADAMPUR /231 /2025 ()
		STATE OF ODISHA		//

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216	D-ABLAPL/13842/2026 ABLAPL/6479/2026	SAROJINI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
217	D-ABLAPL/16613/2026 ABLAPL/6480/2026	RAJESH KUMAR BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	RUPSA /89 /2026 () //
218	D-ABLAPL/15203/2026 ABLAPL/6481/2026	PAPUNI JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	BINJHARPUR /393 /2025 () //
219	D-ABLAPL/16165/2026 ABLAPL/6482/2026	SK. ARIF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //
220	D-ABLAPL/16481/2026 ABLAPL/6483/2026	MANAS KUMAR BAL VS STATE OF ODISHA	DEBASISH PATNAIK VS	CYBER CRIME AND ECONOMIC OFFEN () //
221	D-ABLAPL/16614/2026 ABLAPL/6484/2026	KARTTIK RAY VS STATE OF ODISHA	SANKET PALEI VS	KALIMELA /109 /2026 () //
222	D-ABLAPL/16214/2026 ABLAPL/6485/2026	RAKSHYA @ RAKSHYAK @ KSHYAMANIDHI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /254 /2026 () //
223	D-ABLAPL/16680/2026 ABLAPL/6486/2026	SILU BISWAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	JARAPADA /245 /2026 () //
224	D-ABLAPL/16682/2026 ABLAPL/6487/2026	LALIT KESHARI PRADHAN @ NANDA LENKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /211 /2026 () //
225	D-ABLAPL/16215/2026 ABLAPL/6488/2026	NILANCHAL JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /753 /2025 () //
226	D-ABLAPL/15262/2026 ABLAPL/6489/2026	MALAYA RANJAN SAHU VS STATE OF ODISHA	SOMANATH MITRA VS	SPL.TASK FORCE /2 /2025 () //
227	D-ABLAPL/16584/2026	BIKASH PRADHAN @ BIKASH KUMAR PRADHAN	MANORANJAN DAS	DHENKANAL TOWN /372 /2026

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	ABLAPL/6490/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/16689/2026 ABLAPL/6491/2026	SK RAHIMUDDIN @ SK. RAJU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /166 /2026 () //
229	D-ABLAPL/16691/2026 ABLAPL/6492/2026	SANTOSH SENDHA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	KHAIRA /129 /2026 () //
230	D-ABLAPL/16649/2026 ABLAPL/6493/2026	GURU CHARAN PATTANAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
231	D-ABLAPL/15369/2026 ABLAPL/6494/2026	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	DEBASIS SAHOO VS	TURUMUNGA /111 /2026 () //
232	D-ABLAPL/15378/2026 ABLAPL/6495/2026	ALLIMA RANI BHUYAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NIMAKHANDI /231 /2024 () //
233	D-ABLAPL/15349/2026 ABLAPL/6496/2026	JITU DEHURY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
234	D-ABLAPL/15361/2026 ABLAPL/6497/2026	SACHIN MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
235	D-ABLAPL/15816/2026 ABLAPL/6498/2026	ANSUMAN SAHOO @ GUDU VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	RASOL /101 /2026 () //
236	D-ABLAPL/15165/2026 ABLAPL/6499/2026	KALIA BISWAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /113 /2026 () //
237	D-ABLAPL/15902/2026 ABLAPL/6500/2026	ROSHAN TAPPO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KUCHINDA /81 /2026 () //
238	D-ABLAPL/15724/2026 ABLAPL/6501/2026	BABULA SAHU @ SIBASIS SAHU VS	SOUBHAGYA KUMAR DASH VS	PADMAPUR /19 /2019 ()

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239	D-ABLAPL/15934/2026 ABLAPL/6502/2026	STATE OF ODISHA ARPITA SAMAL VS SATAE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BHADRESWAR /122 /2026 ()
240	D-ABLAPL/16855/2026 ABLAPL/6503/2026	MIR RAJESH ALI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// BHADRAK TOWN /279 /2026 ()
241	D-ABLAPL/16508/2026 ABLAPL/6504/2026	BIJU PATRA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// DHENKANAL SADAR /20 /2023 ()
242	D-ABLAPL/13116/2026 ABLAPL/6505/2026	ALEKH KUMAR MALLICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// KUAKHIA /199 /2026 ()
243	D-ABLAPL/15439/2026 ABLAPL/6506/2026	ANANTA KHILLO VS STATE OF ODISHA	ARIJEET MISHRA VS	// NANDAPUR /47 /2025 ()
244	D-ABLAPL/15914/2026 ABLAPL/6507/2026	SK. ABJAL WARISH VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI MODEL /105 /2026 ()
245	D-ABLAPL/16740/2026 ABLAPL/6508/2026	KANHEI TARAI VS STATE OF ODISHA	SIBARANJAN POLAI VS	// KHALLIKOTE /370 /2026 ()
246	D-ABLAPL/15373/2026 ABLAPL/6509/2026	DIPAK PARIDA @ GEDU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KHANDAPARA /112 /2026 ()
247	D-ABLAPL/15946/2026 ABLAPL/6510/2026	SMARANIKA BHAL VS STATE OF ODISHA(EOW)	RAKESH KUMAR MALLICK VS	// EOW,BHUBANESWAR /8 /2026 ()
248	D-ABLAPL/16010/2026 ABLAPL/6511/2026	GUMAN SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// NIKIRAI /385 /2025 ()
249	D-ABLAPL/16509/2026 ABLAPL/6512/2026	JAGABANDHU SATAPATHY VS STATE OF ODISHA(VIG.)	BIKRAM KESHARI RAJ VS	// CUTTACK VIGILANCE /11 /2026 ()

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250	D-ABLAPL/16279/2026 ABLAPL/6513/2026	P.S. BISWA BIKASH MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /8 /2026 () //
251	D-ABLAPL/16824/2026 ABLAPL/6514/2026	DEEPAK KUMAR DASH VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	BHARATPUR PS /571 /2023 () //
252	D-ABLAPL/16607/2026 ABLAPL/6515/2026	MUSTAKIM KHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	NISCHINTAKOILI /203 /2026 () //
253	D-ABLAPL/16428/2026 ABLAPL/6516/2026	GITA SWAIN @ GITANJALI SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	RANPUR /90 /2021 () //
254	D-ABLAPL/15957/2026 ABLAPL/6517/2026	BALABHADRA PARIDA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	JODAPADAR /99 /2026 () //
255	D-ABLAPL/16430/2026 ABLAPL/6518/2026	BANTI SWAIN @ DEBADUTTA SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	RANPUR /90 /2021 () //
256	D-ABLAPL/16504/2026 ABLAPL/6519/2026	LATIKA ROUT @ LATA ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /147 /2026 () //
257	D-ABLAPL/16633/2026 ABLAPL/6520/2026	BHIMA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /95 /2026 () //
258	D-ABLAPL/16706/2026 ABLAPL/6521/2026	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SULIAPADA /40 /2026 () //
259	D-ABLAPL/16710/2026 ABLAPL/6522/2026	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	SAHADEV KHUNTA /318 /2025 () //
260	D-ABLAPL/16014/2026 ABLAPL/6523/2026	ALOK PARMANIK @ ALOK PRAMANIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AIRPORT /324 /2024 () //
261	D-ABLAPL/16717/2026	CHANDAN KUMAR MOHAPATRA	VARSHA PATTNAYAK	JARAPADA /226 /2026

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	ABLAPL/6524/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/16725/2026 ABLAPL/6525/2026	KISHOR KUMAR BEHERA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	BRAMHA BARADA /289 /2025 () //
263	D-ABLAPL/16015/2026 ABLAPL/6526/2026	SANTANU DAS @ SANU VS STATE OF ODISHA	SURYAKANTA DASH VS	REMUNA /92 /2026 () //
264	D-ABLAPL/16693/2026 ABLAPL/6527/2026	SEKH SAZZAD VS STATE OF ODISHA	ARIJEET MISHRA VS	Bamapada (Industrial Area) /155 /2026 () //
265	D-ABLAPL/16696/2026 ABLAPL/6528/2026	SURESH KUMAR SAHOO VS STATE OF ODISHA(EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /8 /2026 () //
266	D-ABLAPL/16021/2026 ABLAPL/6529/2026	SANTOSH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /162 /2024 () //
267	D-ABLAPL/16809/2026 ABLAPL/6530/2026	KAILASH CHANDRA JAGADALA @ KAILASH JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOCHHAPADA /106 /2023 () //
268	D-ABLAPL/16087/2026 ABLAPL/6531/2026	SADANANDA @ SRADHANANDA @ SUKANA PADHAN @ PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /203 /2025 () //
269	D-ABLAPL/16845/2026 ABLAPL/6532/2026	DAMAYANTI MALIK VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /540 /2025 () //
270	D-ABLAPL/16137/2026 ABLAPL/6533/2026	RASHMIRANJAN BASTIA @ RUNU VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /317 /2026 () //
271	D-ABLAPL/16846/2026 ABLAPL/6534/2026	MANOJ SAHANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	GURUDIJHATIA /128 /2026 () //
272	D-ABLAPL/16847/2026 ABLAPL/6535/2026	SANSKRUTI MOHANTY @ MOHAPATRA VS	KULDEEP MOHANTY VS	BALASORE TOWN /153 /2026 ()

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273	D-ABLAPL/16849/2026 ABLAPL/6536/2026	STATE OF ODISHA BABU @ LAXMAN MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// CHANDIPUR /89 /2026 () //